

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3391
ANSWERED ON:31.08.2012
CENTRAL MEDICINES SERVICE SOCIETY
Owaisi Shri Asaduddin

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to establish Central Medicines Service Society (CMSS) to eliminate the existing deficiencies and streamline the drug procurement and distribution system;
- (b) if so, the details thereof along with the salient feature of CMSS;
- (c) the extent to which the shortcomings in the supply chain and quality storage are likely to be addressed by the CMSS in the medicines for poor patients; and
- (d) the time by which the CMSS is likely to be operationalised?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (c): The Central Medical Services Society (CMSS), as approved by the Cabinet, has been registered under Societies Registration Act, 1860 on 22.03.2012, with its headquarters at New Delhi, as an autonomous Society under the Department of Health & Family Welfare, Government of India.

The mandate of this Society is procurement of quality health sector goods and services, including medicines for poor patients, as required under its public health programmes by the Department of Health & Family Welfare, Government of India. It will adopt an IT-enabled supply chain management system including networked state warehouses for effective monitoring of inventory and movement of health sector goods, including medicines for poor patients.

(d): The CMSS is likely to become operational within the financial year 2012-13.